

ASSEMBLY QUESTION

Name of the Department : Youth Services & Sports
Starred Question No : 5034
Date of reply : 10-03-2022
Subject : Indoor Stadium
Asked by : Sh. Ashish Butail(Palampur)
Concerned Minister : Forest Minister

<u>Question</u>		<u>Answer</u>
(a)	how many funds have been sanctioned for the Indoor Stadium in Palampur Assembly Constituency ; and	<u>(a) and (b)</u> The information has been laid on the Table of House.
(b)	is it a fact that the funds sanctioned have been transferred from Xen-PWD to Sports Department; if so, reasons thereof; details be given?	

Information in respect of Starred Assembly Question No. 5034 asked by Sh. Ashish Butail (Palampur) regarding Indoor Stadium:-

- (a) An amount of Rs. 1,56,00,000/- (Rs. One Crore Fifty Six Lac) only has been sanctioned for construction of Indoor Stadium Palampur in Palampur assembly constituency.
- (b) Yes, it is true that an amount of Rs. 30.00 lacs (Thrity Lac) only has been got transferred from the XEN, HPPWD, Palampur, as drawing/estimates for the construction of Stadium at Palampur submitted by HPPWD, was on very higher side i.e Rs. 17.45 Crore (Seventeen Crore Forty Five Lac) only.
